

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/840 /2006-844 /2006 - EX[DB]
E/M/93-97/2012-EX

Date 21/02/2012

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
VISHNU & CO. PVT. LTD.
E-74, DOUBLE STOREY (F.F.), RAMESH NAGAR, NEW
DELHI
110015

VISHNU & CO. PVT. LTD.

Appellant

Vs

Respondent

C.C.E. DELHI I

MISC ORDER NO. 141-145/2012-EX

I am directed to transmit herewith a certified copy of Final order No.A/188-192/ 2012 EX[DB] dated 15-2-12
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. DELHI I

C.R. BUILDING, I.P. ESTATE, NEW
DELHI 110002

2. Adv. / Consult

SH. V. K. AGARWAL, ADV.,
C/O. APPELLANT,

3. C.D.R

4. Bar association, CESTAT, New Delhi

5. Director Publications, Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi-3

7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

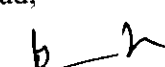
9. Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15

10. LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Haryana)

11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

12. Office Copy

13. Guard file


Assistant Registrar
(Excise Appeal Branch)

P.T.O.-2,

14. SH. K. K. TRIPATHI
F-116, SUDARSHAN PARK, NEW DELHI

15. INTER CITY CARGO.
B-2,B-3, BHANOT PLAXA-II, DESH BANDHU GUPTA ROAD, PAHAR GANJ,
NEW DELHI.

16. SH. H. SUNDER
E-74, DOUBLE STOREY (F.F.) RAMESH NAGAR NEW DELHI

17. ARUN SINGH
B-2,B-3,BHANOT PLAXA-- DESH BANDHU GUPTA ROAD, PAHAR GANJ,NEW
DELHI.

**IN THE CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL, NEW DELHI
PRINCIPAL BENCH, COURT NO. III**

**Excise Appeal Nos. 840-844 of 2006
Excise Misc. Application Nos. 93 - 97 of 2012**

[Arising out of Order-in-Original No. 158/2005 dated 30.11.2005
passed by the Commissioner of Central Excise, New Delhi.]

For approval and signature:

Hon'ble Ms. Archana Wadhwa, Member (Judicial)

Hon'ble Mr. Mathew John, Member (Technical)

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- | | |
|--|-------------|
| 1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? | No |
| 2. Whether it should be released under Rule 27 :
of the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not? | No |
| 3. Whether Their Lordships wish to see the fair :
copy of the Order? | Seen
Yes |
| 4. Whether Order is to be circulated to the :
Departmental authorities? | |

M/s. Vishnu & Co. Pvt. Ltd.

Appellants

M/s. Inter City Cargo

Shri Arun Singh

Shri R.K. Tripathi

Shri H. Sunder

Vs.

Commissioner of Central Excise
Delhi I

Respondent

Appearance:

Shri V.K. Agrawal, Advocate for the Appellants

Shri R.K. Verma, SDR for the Respondent

CORAM:

Hon'ble Ms. Archana Wadhwa, Member (Judicial)

Hon'ble Mr. Mathew John, Member (Technical)

Date of Hearing/decision : 14.02.2012
MISC ORAL ORDER NO. 141-145/2012-EX(BR)
FINAL ORAL ORDER NO. A/188-192/2012-EX(BR)

Per Archana Wadhwa (for the Bench):

All the Misc. applications stand filed by the applicant seeking withdrawal of the appeals. Learned Advocate Shri V.K. Agrawal appearing for the applicant seeks liberty to above extent. No objection by the learned DR. We accordingly, dismiss all the appeals as withdrawn.

2. All the Misc. applications as also appeals stand disposed of.

(Pronounced in the open Court)

(Archana Wadhwa)
Member(Judicial)

(Mathew John)
Member(Technical)